

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1260/2024 in Company Petition IB/256/95/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Vasi Reddy Kanti
UNDER SECTION	95 of IBC

ORDER

IA(IBC)/1260/2024

Present: Ld. Counsel Mr. G.P. Yash Vardhan for the Applicant.

Ld. Counsel Mr. P. Ramesh Babu for the Respondent.

Ld. Counsel Mr. P. Ramesh Babu has taken service for the Respondent. For filing of Vakalat as well as counter, **matter is adjourned to 22.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)